

are being monitored regularly by the concerned agencies.

Plagiarism in Research Institutes

5292. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the large incidence of plagiarism in scientific research institutes and laboratories;

(b) whether the Indian Council of Medical Research has issued any guidelines in this regard and if so, the details of the guidelines issued; and

(c) the measures Government are contemplating to check plagiarism in scientific research institutes and laboratories?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) Govt. is aware of the possibility of plagiarism in scientific research institutions and laboratories. However, it is difficult to assess the magnitude of plagiarism in the country.

(b) and (c). Yes, Sir. The attention of all scientists of the ICMR has been drawn to Rule 3 of the Central Civil Services (Conduct) Rules, 1964. It has further been stated by the Council that plagiarism, fraud, cooking of data, etc. is covered by the conduct rules as it amounts to both viz. lack of devotion to duty and an act which is unbecoming of a Government servant. Subsequently, any scientist found guilty of scientific mis-

conduct will be dealt with as having committed an act unbecoming of a Government servant and lacking of devotion to duties. Under the Conduct Rules, every Government servant shall at all times:—

- (1) Maintain absolute integrity;
- (2) Maintain devotion to duty; and
- (3) Do nothing which is unbecoming of a Government servant.

Sugar Mills in Tamil Nadu

5293. SHRI E.S.M. PAKEER MOHMED: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of applications received from Tamil Nadu for grant of licences to set up sugar mills during the last three years;

(b) the number of licences issued for setting up sugar mills in Tamil Nadu during the last three years; and

(c) the annual capacity and location of such sugar mills?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) 22 applications have been received for grant of licences for setting up of new sugar factories during the last three years viz; 1986-87 to 1988-89 from the State of Tamil Nadu.

(b) and (c). The position is given in the attached statement.

STATEMENT

Statement showing the letters of intent issued for the establishment of new sugar factories in the State of Tamil Nadu during the last three sugar years

Year 1986-87

Sl. No	Name of the Factory	Location of the factory	Daily Cane Crushing Capacity (T.C.D.)	Annual Sugar Production Capacity (lakh tonnes)
1	2	3	4	5
1.	Dharani Sugar & Chemicals Ltd No 1, Venus Colony IInd Street, Alwarpet, MADRAS-600 018	Tal Sivagiri District Tirunelveli	2500	0.393
2	Sakthi Sugar Ltd, 180 Race Course Road, Coimbatore- 641 018.	Tal Sivaganga, District Pasumpan- Muthuramalingam	2500	-do-
3.	Thiru Aroonan Sugars Ltd, 112, Nungambakham	Kabisthalam Firka, Tal	2500	-do-

<i>Sl. No.</i>	<i>Name of the Factory</i>	<i>Location of the factory</i>	<i>Daily Cane Crushing Capacity (T C D)</i>	<i>Annual Sugar Production Capacity (lakh tonnes)</i>
1	2	3	4	5
6.	M/s. Tamil Nadu Coop. Sugar Federation Ltd , 2, Maharaja Surya Road, Alwarpet, MADRAS-600 018	Sethithope, Teh Chidambaram District South Arcot	2500	0 393
7	M/s Tamil Nadu Coop Sugar Federation Ltd No 2, Maharaja Surya Road, Alwarpet MADRAS-600 018	Teh Cheyyar/ Wandiwash, District North Arcot	2500	-do-
8	-do-	Teh Aranthangi District Pudukottai	2500	-do-
9.	M/s Pondi Sugars	Valangaiman	2500	-do-

Sl. No.	Name of the Factory	Location of the factory	Daily Cane Crushing Capacity (T.C.D.)	Annual Sugar Production Capacity (lakh tonnes)
1	2	3	4	5
	Ltd., House of Poondi, No. 1, Vallam Road, Thanjavur.	Firka, Teh. Valangaiman, District Thanjavur		
	NIL	-NIL-		
			Year 1988-89	